

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12.06.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1118/IB/2018
NAME OF THE PETITIONER(S) : UNIQUE ROOF PVT LTD
NAME OF THE RESPONDENTS : SCM GARMENTS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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R. MURALE
Advocate

Counsel for Petitioner

J. [Signature]

D. Kanaga Sundaram

Member for Respondent

[Signature]

ORDER

Counsels for both the parties are present, prayed for an adjournment. At request, the matter is adjourned. Put up on 27.06.2019 at 10.30 A.M.

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS